

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-10705/2023

[Arising out of impugned final judgment and order dated 28-02-2023 in A482 No. 5106/2022 28-02-2023 in A482 No. 5127/2022 28-02-2023 in A482 No. 5157/2022 28-02-2023 in A482 No. 5200/2022 28-02-2023 in A482 No. 5313/2022 28-02-2023 in A482 No. 6543/2022 28-02-2023 in A482 No. 6649/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 157798/2023 - EXEMPTION FROM FILING O.T. AND
IA No. 157795/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 02-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR
Mr. Neeleshwar Pavani, Adv.

For Respondent(s) :Ms. Ruchira Goel, AOR

Dr. Sushil Balwada, AOR
Dr. Sanjay Gupta, Adv.
Mr. Srilok Nath Rath, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Ms. Reena Rao, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Maulshree Pathak, Adv.
Ms. Kritika, Adv.
Ms. Anuja Pethia, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Viresh Kumar Bhawra, Adv.
Mr. Manish Arora, Adv.

Mr. Rajneesh Tingal, Adv.
Ms. KM Monika, Adv.

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajendra Singh Rana, Adv.
Mr. Shubhendu Anand, Adv.
Ms. Pankhuri Srivastava, Adv.
Mr. Alankar Gupta, Adv.
Mr. Mohan Prasad Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Petitioner is permitted to place on record statements of officers, who have deposed during the investigation and any other material indicating complicity of the respondent in the alleged crime.
2. Needful positively be done within one week.
3. List on 14.05.2025 high on Board.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)